Name of the Corporate Debtor: Nadhi Bio Products Private Limited; Date of Commencement of CIRP: 06-06-2023; List of Creditors as on: 27-06-2023; Name of IP: Mr. RAMAKANTH MALAPALLI; Process Number: 1; Last 5 digitof registration number: 12321 (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0		0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	34	758971831	0	0	0.00	0	0	758971831	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	11	12040491	0	0	0.00	0	0	12040491	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	6	131095487	0	0	0.00	0	0	131095487	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	128	1540755797	0	0	0.00	0	0	1540755797	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	100.00	0	0	0	NA
Total		179	2442863606	0	0	100.00	0	0	2442863606	